

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 223 of 2014**

**Dated : 17<sup>th</sup> December, 2014**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Mula Pravara Electric Co-operative Society Ltd. ... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Hasan Murtaza  
Mr. Aditya Panda  
Ms. Malavika Prasad**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1  
Mr. Saikumar  
Mr. Samir Malik for R.2**

**ORDER**

Learned counsel for Respondent No. 3 seeks some time to file reply. He may file the same on or before 14.01.2015 after serving copy on the other side. Learned Counsel for Commission may also file reply, if any, on or before 14.01.2015 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed after serving copy on the other side.

Post the matter on **21.01.2015.**

**(Rakesh Nath)  
Technical Member**

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**(Justice Ranjana P. Desai)  
Chairperson**